



Honourable Shri Justice Anoop V. Mohta

M.A., LL.B.

2003

Justice Anoop V. Mohta born on December 4, 1955. He was enrolled as an Advocate on February 12, 1981. He practiced for about 22 years in Original Side (Mumbai) and Appellate Side of Bombay High Court (Mumbai and Nagpur Bench). He served in Arbitral Tribunals, Special Court/Tribunals from 1981 and in the Supreme Court of India since 1987. He specialized in Constitutional, Arbitration, Intellectual Property and Criminal matters. He worked as Senior Counsel (Group I), Government of India in Bombay High Court from the year 1996, Standing Counsel and Public Prosecutor for the Union Territory of Daman & Diu and Dadra & Nagar Haveli from 1997 to May 1, 2001 (when he resigned). He was appointed as an Additional Judge of the Bombay High Court on November 14, 2003 and appointed as a permanent Judge on November 12, 2005.